

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20519/2006

(From the judgement and order dated 30/10/2006 in CWP No. 15029/2005 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

M/S SHREE BHAGWATI STEEL ROLLING MILLS

Petitioner(s)

VERSUS

COMMNR. OF CENTRAL EXCISE & ANR.

Respondent(s)

(With prayer for interim relief)

Date: 15/12/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr.Ravinder Narain, Adv.

Mr. Ajay Aggarwal, Adv.

Mr. Rajan Narain,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(J.S. Rawat)

AR-cum-PS

(Kanwal Singh)

Court Master